

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619
JODHPUR**

ORDER SHEET

COURT NO. : 1

15/11/2018

O.A./290/351/2016 BAHADUR SINGH KUMPAWAT & OTHERS

M.A./290/281/2016 -V/S-

[MA FOR DELETION OF NAME OF R1] M/O FINANCE

[FOR IR CONTINUE]

ITEM NO:75

FOR APPLICANTS(S) Adv. : Mr. M.S. Godara

FOR RESPONDENTS(S) Adv.: Mr. K.S. Yadav proxy for Mr. Nimesh Suthar

Notes of The Registry	Order of The Tribunal
	<p>Heard MA No.281/2016 for deletion of the name of respondent No.1 in OA No.351/2016.</p> <p>It appears that the respondent No.1 is not a necessary party to adjudicate the matter, therefore, the MA No.281/2016 is allowed and the name of the respondent No.1 be deleted from the array of respondents in OA No.351/2016.</p> <p>Applicant is directed to file amended cause title within one week.</p> <p>List on 08.01.2019 for final hearing.</p> <p>IR to continue till then.</p> <p style="text-align: right;">(HINA P. SHAH) MEMBER (J)</p> <p style="text-align: right;">(A MUKHOPADHAYA) MEMBER (A)</p>